

R.O.C.No.15/2016-Con.B2

CIVIL JUDGE

TRANSFER & POSTINGS

NOTIFICATION No. 87/ 2016

Ms.S.Dhanalakshmi, Civil Judge of Puducherry Judicial Service, functioning as Judicial Magistrate, No.III, Pondicherry, who has been deputed to the Tamil Nadu State Judicial Service in G.O.Ms.No.9/2016-LD, Law Department, dated 09.05.2016 of the Government of Puducherry and appointed on deputation basis in G.O.(D) No.559, Home (Courts-I) Department, dated 23.06.2016 of Government of Tamil Nadu, is transferred and posted on deputation, as Judicial Magistrate, Additional Mahila Court, Coimbatore, in the existing vacancy.

**HIGH COURT, MADRAS.
DATED :27.06. 2016**

**Sd./- T.Ravindaran
REGISTRAR GENERAL**

R.O.C.No.15/2016-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No.87 / 2016, dated : 27.06.2016.

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Ms.S.Dhanalakshmi, Civil Judge of Puducherry Judicial Service, functioning as Judicial Magistrate, No.III, Pondicherry, who has been deputed to the Tamil Nadu State Judicial Service, transferred and posted as Judicial Magistrate, Additional Mahila Court, Coimbatore, in the High Court's Notification cited above is required to hand over charge of her post to any of the nearest Judicial Magistrate, immediately and take charge of the post of Judicial Magistrate, Additional Mahila Court, Coimbatore, immediately, without availing full joining time.

The Officer, who relieve Ms.S.Dhanalakshmi, is required to hold full additional charge of the post of Judicial Magistrate, No.III, Pondicherry, until further orders.

**HIGH COURT, MADRAS.
DATED :27.06. 2016**

**Sd./- T.Ravindaran
REGISTRAR GENERAL**